

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/586/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri T. Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 23rd January, 2018.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT No.III(11)/2018/37, dtd. 10.01.2018.

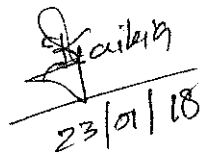
Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 09.01.2018, as prayed for.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


23/01/18